

DIVISION BENCH
COURT - I

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/257(KB)2022
IA(I.B.C)/415(KB)2023,
IA(I.B.C)/1030(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

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| IN THE MATTER OF | INDIA RESURGENCE ARC PRIVATE LIMITED VS KUNDAN SUPPLIERS PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearances (via video conferencing/physically)

Udit Agarwal, Adv.] For the Liquidator
Mr. Pankaj Kedia, Liquidator] in person

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **26/08/2024**.

Satyajit Roy
(Court Officer)